F. No. J-11015/1/2018-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi, Dated 19th February, 2018

ORDER

In supersession of all earlier orders of this Department regarding panel of counsel for conducting Central Govt. litigation before various District & Subordinate Courts in the state of Haryana **except** the Order No. J-11015/2/2016-Judicial (Part-1) dated 25.07.2016 and Order No. J-11015/9/2017-Judl. dated 15.11.2017, the President is pleased to engage following Advocates as Standing Govt. Counsel/Additional Standing Govt. Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before various District & Subordinate Courts in the state of Haryana, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

District & Subordinate Courts in the state of Haryana

Sr. No.	Name of Advocate (S/Shri) and Address	Enrolment No.	Contact number / Email	

District Ambala

		Standing Govt. Co	ounsel
1.	Anupam Sharma H. No. 5, Kabir Nagar, Mahesh Nagar, Ambala.	P/915/1998	8950558334
	Additi	onal Standing Go	ovt. Counsel
2.	Gopal Krishan Kaushish H. No. 100, Manauli House, Near Prem Nagar, Ambala City, Ambala.	P/879/2000	9416279630 gopalkrishankaushish@yahoo.in
3.	Bharat Sharma H. No. 45, Kanch Ghar, Ambala City, Ambala (Haryana)	P/2739/2013	9896940045, 9991440045 bharatsharma45@gmail.com

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		District Bhiwa	ani
	Star	nding Governmen	nt Counsel
4.	Ram Kishan Sharma Near Loharu Road, Ward No. 1, M.C. Colony, Near Telephone Exchange, Charkhi Dadri, Bhiwani.	P/57/1986	9416524686 01250-221765
	Additiona	l Standing Gover	nment Counsel
5.	Ran Singh Sheoran Vill. Toda Dhani, P.O. Gignauw, Tehsil Loharu, District Bhiwani.	P/491/1977	9416166326
6.	Rajesh Kumar Poonia VPO Hansawas Khurd, Tehsil Charkhi Dadri, District Bhiwani-127035	P/61/2005	9416123148
7.	Kapil Sharma Sant Nikunj, 133, Vijay Nagar, Near PWD Rest House, Bhiwani	P/1240/2015	9254474001, 9254474005 advtkapilsharma@gmail.com
8.	Rakesh Dinodia VPO Hardoi, Tehsil Badhra, District Charkhi Dadri, Haryana.	P/3035/2009	9017505585 ravidinodia20@gmail.com
		District Faridal	bad
	Star	nding Governmen	nt Counsel
9.	Rishi Pal Sharma 419, Gali No. 5, Indra Nagar, NIT, Faridabad (Haryana)	P/7/1998	9958341996, 9654522350
	Additiona	l Standing Gover	nment Counsel
10.	Karan Nagar Vill. Nacholi, PO Kheri Kalan, Faridabad (Haryana)	D/4044/2013	9711934892 Karan07000@gmail.com
11.	Atam Parkash Satia H. No. 169, Sector-29, Faridabad-121008.	P/84-A/2009 (D/0606/2009)	9891592819
12.	Jit Singh Vill. Karauli, Tehsil Ballbagarh, District Faridabad, Haryana	P/1391/1998	9313165242 Krjsbhati@gmail.com

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13.	Lokesh Handa H. No. 209, Ward No. 5, Bass Para Old Faridabad- 121002	P/1947/1999	9818339550
14.	Satish Kumar Kaushik H. No. 306, Sector-17, Faridabad-121002	P/616/2003	9818001530 satishkaushik1978@gmail.com
15.	Santosh Vatsa H. No. 3417, First Floor, Pocket II, Sector-3, Faridabad-121008	P/344-A/1993	9868840037
		District Fateha	bad
	Star	nding Governmen	nt Counsel
16.	Satpal Singla	P/137/1991	9416345605
10.	Ward No. 19, Shakti Nagar,	1710771001	Advocate.spsingla@gmail.com
	Tohana, District Fatehabad- 125120		·
	Additiona	l Standing Gover	nment Counsel
17.	Mukesh Kumar Sharma Shakti Nagar, Near Vichar Ashram Mandir, Ward No. 1, Fatehabad-125050.	P/1561/1998	9416356066
	Di	strict Gurgaon/G	urugram
	Star	nding Governmen	nt Counsel
18.	Lokender Singh Raghav	P/128/2002	9891127175
	H. No. 1290, Gali No. 6, Laxman Vihar, Phase-II, Near CCA School, Sector- 4, Gurgaon-122001.		advlsraghav@rediffmail.com
	Additiona	l Standing Gover	nment Counsel
19.	Sunder Singh Sector 79, Village Naurangpur, Gurugram.	P/1351/2007	8800746677
20.	Pradeep Kumar Khatana H. No. 108, Vill Sehjawas, Damdama Lake Road, Sohna Road, PO-Rithaj, Tehsil-Sohna, Distt. Gurgaon (Haryana), Pin-122003	P/2611/2009	9871765000 0124-6465000

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21.	Mrs. Aditi Yadav Gandhi H. No. 46-L, New Colony, Gurgaon122001.	P/1528/1999	9718381611
22.	Bani Prashad Gaur H. No. B-57/C, Sanjay Gram Colony, Delhi Road, Gurgaon-122001	P/2701/1999	9811460940 0124-2335213
23.	Rajender Yadav Flat No. 4/7, Lantana Street, Vatika City, Sohna Road, Sector-49, Gurugram.	P/2035/2007	9891185847 rajenderyadav84@yahoo.com
		District Hisa	ar
	Sta	nding Governmer	nt Counsel
24.	Lekh Raj Mehta H. No. 143, Sector 15A, Hisar (Haryana)	P/419/1984	9812084448
	Additiona	al Standing Gove	rnment Counsel
25.	Rajesh Kumar Jain H. No. 201, Housing Board Colony, Sirsa Road, Hisar- 125001	P/12/1997	9416044098, 9215044098 rajeshjain.hissar@gmail.com
26.	Vikas Chanana H. No. 1654, Sector 13, Hisar-125005	P/538/1997	9896685025 01662-286248
27.	Yogesh Sihag H. NO. 370, Sector 13, Hisar-125005	P/1705/2009	9416474496 8053542000 adv.yogeshsihag@gmail.com
28.	Jagdish Ram Verma S/o Shri Krishan Lal, VPO Mattershyam, District Hisar, Haryana	P/414/1985	9812064151 verma.raj2006@gmail.com
		District Jhajj	ar
	Additiona	al Standing Gove	rnment Counsel
29.	Mukesh Ward No. 4, Jai Hind Colony, Near Shahidi Park, Delhi Gate, Jhajjar.	P/1015/2003	9416579139 mukeshdhankhar139@gmail.com

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		District Jine	d .
	Sta	nding Governmer	nt Counsel
30.	Dalbir Sharma H. No. 548, Housing Board, Jind-126102	P/549/1980	9416060160 dalbirsharma1957@gmail.com
	Additiona	al Standing Gover	nment Counsel
31.	Rajesh Jain 167, Sector 7, Urban Estate, Jind (Haryana)	P/659/1999	9416108152 9034464105 rajeshjainadv@yahoo.co.in
32.	Anil Kumar H. No. 507, New Housing Board Colony, Ward No. 19, Near Jat Dharmshala, Jind-126102.	P/680/2005	9355565501 anil.lather493@gmail.com
33.	Praveen Kumar H. No. 3069, C-Block, Urban Estate, Jind-126102.	P/2707/2009	9996014777 pk.jind3@gmail.com
34.	Virender Singh Lather 1170, Urban Estate, Jind (Haryana)	P/276/1984	9416378839 01681-245411 virenderslather@yahoo.com
		District Kaith	al
	Sta	nding Governmer	nt Counsel
35.	Ram Naresh VPO Nouch, Tehsil and District Kaithal-136027	P/951/2013	9812936810 nareshrajrana@gmail.com
	Additiona	I Standing Gover	nment Counsel
36.	Ramesh Kumar Rana VPO Siwan (Kranti Mohalla) District Kaithal.	P/2093/1999	9416896418 rameshrana009@gmail.com
		District Karn	al
	Sta	nding Governmer	nt Counsel
37.	Deepak Bhandari H. No. 2278, Sector 7, Urban Estate, Karnal.	P/934/1991 (KB/125/1992)	9215823500

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	Additiona	al Standing Gover	nment Counsel
38.	Kavinder Singh Vill. Arainpura, Tehsil Gharaunda, District Karnal.	P/2769/2007	9813157355 kavinder.adv@gmail.com
39.	Anil Kumar H. No. 2242, Sector 13, Urban Estate, Karnal (Haryana)	P/54/1991	9896066888
40.	Surinder Saini H. No. 1923, Sector 13, Urban Estate, Karnal.	P/1134/2001 (KB/923/2001)	9416152800
		District Kuruksh	netra
	Star	nding Governmen	t Counsel
41.	Arvind Kumar Bhardwaj H. No. 547, Sector 7, HUDA, Kurukshetra-136118	P/1220/1998	9416467003 bhardwajarvindkumar@gmail.com
	Additiona	al Standing Gover	nment Counsel
42.	Rahul Tanwar VPO Mukhi, Tehsil and District Kurukshetra.	P/2376/2011	9996129039, 9023908887
43.	Rajeev Kumar H. No. 1450/17, Hargobind Nagar, Salarpur Road, Kurukshetra (Haryana)	P/3322/2008	9991019807, 9416695367 rsmoudgil@gmail.com
44.	Dheeraj Kumar H. No. 1669-A, Jyoti Nagar, Red Road, Kurukshetra	P/932/2012	9466467889 dhirajrsskuk@gmail.com
45.	Vikrant Kundu H. No. 1576/12, Azad Nagar, Kurukshetra	P/3809/2009	9812210027
46.	Aseem Jain H. No. 488, Sector 7, Urban Estate, Kurukshetra.	P/542/2006	8901184463 01744-226152
	Distr	rict Mahendergarh	n (Narnaul)
	Sta	nding Governmen	nt Counsel
47.	Hawa Singh Village Kairana, PO Bewal, Tehsil Kanina, District Mahendergarh-123021.	P/1294/2010	9416910199, 9991231013 hawasingh19769@gmail.com

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	Additiona	al Standing Gove	rnment Counsel
48.	Narender Singh Saini Village Karia, Post Garhi Ruthal, Block Ateli, Tehsil Narnaul, District Mahendergarh-123021	P/773/1998	8901365307, 9996185208 narender.saini72@gmail.com
49.	Maneesh Vashistha Mohalla Nai Sarai, Near Sain Chowk, Narnaul (Haryana)	P/974/1998	9416868687, 9671675400 maneesh adv@hotmail.com
		District Mewat	(Nuh)
	Star	nding Governme	nt Counsel
50.	Vipin Kumar Jain Ward No. 6, Near Arya Samaj Mandir, Nuh, District Nuh-122107	P/470/2004	9215627276 9416074632
		District Palw	/al
	Sta	nding Governme	nt Counsel
51.	Manoj Kumar Sharma Village Durgapur, Tehsil and District Palwal.	P/886/2004	9466430789
	Additiona	al Standing Gove	rnment Counsel
52.	Devender Pal Village Jalalpur Mafi, Tehsil Hodal, District Palwal (Haryana)	P/761/2004	9255986927
53.	Hare Krishan H. No. D. K. 320, Tractor Repairing Market, Old Sohna Road, Near Shree Ram Tower, Tehsil and District Palwal-121102	P/592/2014	9992176206
54.	Gaurav Shiv Colony, Behind Parashar Bajaj Agency, Railway Road, Palwal.	P/3947/2015	7876096697 gbhardwaj830@gmail.com

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		District Panchku	ula
	Sta	nding Government	Counsel
55.	Subhash Chander Sharma H. No. 781, Sector 21, Panchkula-134116	P/443/2001	9888892733 01722583133 schandersharma@gmail.com
	Addition	al Standing Govern	ment Counsel
56.	Rajesh Kaul H. No. 6, Sector 11, Panchkula	P/1492/2002	9316115607 rjshkaul@yahoo.co.in
57.	Ms. Alka Joshi #2629, Sector 21, Panchkula (Haryana)	HIM/151/1999 (P/1019-A/1999)	9814328233 0172-2551474
58.	Bhag Singh Negi #1035, Sector 17, Panchkula	P/1031/2002	9417514172 bhagsinghnegi@gmail.com
59.	N. K. Bajaj H. No. 199, Sector 8, Panchkula-134109.	P/1070/2004	9855000260 bajajnk@gmail.com
60.	Saurabh Sharma H. No. 1329, Sector 26, Panchkula	P/3450/2009	9888625358
61.	Sachin Kaushik H. No. 240, Housing Board Colony, Kalka, Panchkula.	P/116/2003	9416736536, 9888896893 Sachinsharma240@gmail.com
		District Panipa	ıt .
	Sta	nding Government	Counsel
62.	Jasbir Singh Rathi E-IV/7, Eldeco Estate One, G. T. Road, Panipat	P/664/1988	9416016034 8295930066 js_rathi@yahoo.co.in
	Additiona	al Standing Govern	ment Counsel
63.	Sushil Kumar Gaur Bansi Colony, Jattal Road, Ward No. 17, Panipat	P/1259/1995	9813141641
64.	Surinder Kumar Bhardwaj Bhardwaj House, Near Panchayat Ghar, VPO Sewah, Tehsil and District Panipat	P/152/1984	9813014138
65.	Aditya Sharma B-4/7, Ground Floor, Rana Pratap Bagh, Opp. Desu Colony Wall, Delhi-110007	D/2877/1999	7738407340 7015260284 adisha3@gmail.com

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		District Rewa	ri		
Standing Government Counsel					
66.	Prashant Sharma Near Vivekanand Senior Secondary School, Railway Station, Kosli, District Rewari-123302	P/2996/2009	9729201003 advprashantsharma19@gmail.com		
	Additiona	al Standing Gover	nment Counsel		
67.	Kamal Nimbal Nimbal Niwas, H. No. 3126/202, Circular Road, Near Leo Chowk, Rewari	D/106/2013	8901101002, 9996454177 kamalnimbal89@gmail.com		
		District Rohta	ak		
	Sta	nding Governmen	it Counsel		
68.	Rajesh Kumar Sehgal H. No. 444/19, Shakti Nagar, Green Road, Rohtak-124001	P/507/1983	9215336600, 9812136600 rksehgaladv@gmail.com		
	Additiona	al Standing Gover	nment Counsel		
69.	Ajay Kumar Gandhi H. No. 1773, Sector-1, Rohtak	P/985/1998	9416096535		
70.	Satish Kumar Dahiya H. No. F-26, Indraprastha Colony, Sonipat Road, Rohtak	P/510/2007	9812954265		
71.	Mrs. Manmeet Kadian H. No. 1364, Sector-3, HUDA, Rohtak-124001	P/171/2003	9416676648 01262-295247		
72.	Vishal Bhatia H. No. 773, Sector-1, Rohtak-124001	P/892-C/1995 (D/1094/1995)	9812069694		
73.	Vipul Saini H. No. 151/16, Para Mohalla, Rohtak-124001	P/718-A/2006 (D/1071/2006)	9896235532		
74.	Pankaj Kaushik 1346, Sector-2, Rohtak	P/230/1994	9812441003		

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		District Sirsa	a
	Sta	nding Governmen	nt Counsel
75.	Kamal Kishore Relan Yajur Nilyam, 209-A, Ram Colony, Sirsa-125055	P/550/1983	9416040770 01666-231770
	Additiona	al Standing Gover	nment Counsel
76.	Amit Goyal H. No. 13/424, Lane 5, Gobind Nagar, Hisar Road, Sirsa-125055	P/1898/2008	9896161409 01666-227006 amitgoel1385@gmail.com
		District Sonip	at
	Addition	al Standing Gover	nment Counsel
77.	Ashok Bhardwaj C/o Shri K. D. Bhardwaj, Ashok Vihar, Court Road, Sonipat	P/826-B/2004 (D/1269/2004)	9466438142 9255100145
78.	Rajiv Dahiya West Ram Nagar Sonipat- 131001	P/815/1985	9416232310 rajivdahiyaadv@gmail.com
		District Yamuna	Nagar
	Sta	nding Governmer	nt Counsel
79.	Ajay Shakti Goyal H. No. 33A, Veer Nagar, Behind Gupta Petrol Pump, Jagadhri (Haryana)	P/1978/2002	9416113581 ajayshakti77@rediffmail.com
	Additiona	al Standing Gover	nment Counsel
80.	Ritesh Goel VPO Mustafabad, Tehsil and District Yamuna Nagar (Haryana)	P/1130/2009	9996338820 01732-286086 goell_ritesh@yahoo.com
81.	Gaurav Goyal H. No. 366, Model Colony, Distt. Yamuna Nagar	P/2320/2006	9896801819 adv.gauravgoyal11819@gmail.com
82.	Harish Kumar H. No. 163, Satsang Vihar, Ambala Road, Jagadhri, Distt. Yamuna Nagar, Pin-135001	P/3683/2009	9996505011 adv.harish1984@gmail.com

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- 2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- Hindi version of this order will follow.

(Inder Kumar) Additional Secretary

Copy to:-

- PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court at Chandigarh.
- 3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court at Chandigarh.
- 4. To all the District Judges in the Districts, the above listed counsel have been engaged for.
- 5. All the Counsel listed above.
- 6. All the earlier panel counsel for various District & Subordinate Courts in the state of Haryana with request to immediately hand over all the case files with them (if any) pertaining to Central Govt. litigation to the present Standing Govt. Counsel shown above in this order for fresh allocation of the same amongst the present panel.
- 7. The Cash (LA) Section, Department of Legal Affairs for payment of retainership fee to the above Standing Govt. Counsel w.e.f. the date of this order and to stop the payment of retainership fee to earlier Standing Govt. Counsel (except the Standing Govt. Counsel for District & Subordinate Courts in Jhajjar & Sonipat as per aforesaid Orders dated 25.07.2016 & 15.11.2017) w.e.f. the date of this order.
- 8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
- One copy of this Order is uploaded on the official website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all the concerned in this regard.
- 10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.

11. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial)

Tel. 011-23384945

Email: judicial-dla@nic.in